

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 06th day of July 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 187/2023 Delay in re-filing IA No. 604/2023 For Stay IA No. 602/2023	Kasha Sai. E Suspended director, M/s Mallur Siddeswara Spinning Mills Pvt. Ltd Vs M/s. Yarn Udyog	Ms. Anusha Peri	
2	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India	Mr. Y Suryanarayana	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 326/2021 For Stay IA No. 676/2021 For Directions IA No. 39/2023	V Venkata Sivakumar Vs Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath- R1

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4

5	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar
7	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	M/s Shardul Amarchand & Co R1-R4 Mr. Alishan Naqvee R5-R12
8	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr	Mr. R Vidhyashankar	Mr. Arjun Suresh
9	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. BS Theerthesh For Caveator Ms. P Chitra Nirmala- R2
10	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No.895/2022	V-Con Integrated Solution Pvt Ltd. Vs CA Uthukuli Venkata Rao Sujatha & 4 Ors	Ms. Kritika Nagpal	Mr. S Sathiyarayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	

12	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	M/s Ganesh & Ganesh	Mr. Sushant M
13	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Company Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
14	Comp App (AT) (CH) (Ins) No.157/2021 For Stay IA No. 317/2021 To Dispense With IA No. 318/2021 For Urgent Hearing IA No. 566/2021	R. Arumugasamy Vs Ashok Velamur Sheshadri & Anr WITH	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
15	Comp App (AT) (CH) (Ins) No. 158/2021 For Stay IA No 319/2021 To Dispense with IA No. 320/2021 For Urgent Hearing IA No. 565/2021	R. Arumugaswamy Vs Ashok Velamur Sheshadri & Anr	Mr. B Natarajan	Mr. Vipin Warriar – R1 Mr. ML Ganesh- R2
16	Comp App (AT) (CH) (Ins) No.199/2021 For Condone Delay IA No. 404 & 632/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd WITH	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
17	Comp App (AT) (CH) (Ins) No.201/2021 For Condone Delay IA No. 405 & 633/2021 Additional docs IA No. 453/2022	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan Ms. Anisha Aatresh	M/s Surana & Surana
18	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
19	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar R1

20	Comp App (AT) (CH) (Ins) No. 169/2021 To implead IA No. 425/2021	M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd.	Mr. Kairav Trivedi	Mr. S. Satish- R1
21	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
22	Comp App (AT) (CH) (Ins) No.388/2022 For Condone Delay IA No. 924/2022 For Stay IA No. 925/2022 For Exemption IA No. 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500

NOTICE

Kindly take the notice that by order of Hon'ble Chairperson the Reference (CH) No. 01 of 2023 will be listed before Three-Member Bench consisting of Hon'ble Chairperson, Justice Rakesh Kumar, Hon'ble Member Judicial and Shri Barun Mitra, Hon'ble Member Technical on 10.07.2023 at 10:30 AM in the Court of Chairperson for answering the following questions:

- I. Whether in Appeal filed under Section 61 of the I&B Code, by a third party who was not party to the proceedings before the Adjudicating Authority, an application seeking leave to prefer the appeal is necessary to be filed and decided before entertaining the Appeal?

- II. Whether the Two-member Bench judgment of Chennai Bench dated 24.05.2023 in Company Appeal (AT) (CH) (INS.) No. 130 of 2023 in I.A. Nos. 439, 440 & 441/2023, Trimex Industries Pvt. Ltd. vs. Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. holding that there is no requirement for filing an application for leave to appeal lays down correct law?

By Order of the Hon'ble Chairperson

Principal Bench, NCLAT, New Delhi

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